

[Shri Buta Singh]

mittee on Defence on Demands for Grants of the Ministry of Defence for the year 1994-95 and the Minutes of the sittings of the Committee relating thereto.

STANDING COMMITTEE ON ENERGY

(I) Fifth, Sixth, Seventh, Eighth and Ninth Reports and Minutes

[English]

SHRI JASWANT SINGH (Chittorgarh): I beg to present the following Reports and Minutes (Hindi and English versions) of the Standing Committee on Energy:

- (i) Fifth Report on Non-Conventional Energy Sources Schemes: their Assessment and Implementation and Minutes of the sittings of the Committee/Sub-Committee relating thereto.
- (ii) Sixth Report on Ministry of Power—Demands for Grants (1994-95).
- (iii) Seventh Report on Ministry of Coal—Demands for Grants (1994-95).
- (iv) Eighth Report on Ministry of Non-Conventional Energy Sources—Demands for Grants (1994-95).
- (v) Ninth Report on Department of Atomic Energy—Demands for Grants (1994-95).

(II) Records of Discussions

[English]

SHRI JASWANT SINGH (Chittorgarh): I beg to lay on the Table the following records of discussions held by the Standing Committee on Energy:—

- (i) Record of discussion held with the representatives of the Ministry of Power regarding the Demands for Grants (1994-95).
 - (ii) Record of discussion held with the representatives of the Ministry of Coal regarding the Demands for Grants (1994-95).
 - (iii) Record of discussion held with the representatives of the Ministry of Non-Conventional Energy Sources regarding the Demands for Grants (1994-95).
 - (iv) Record of discussion held with the representatives of the Department of Atomic Energy regarding the Demands for Grants (1994-95).
- (iii) Minutes relating to procedural and Miscellaneous matters

[English]

SHRI JASWANT SINGH (Chittorgarh): I beg to lay on the Table the Minutes (Hindi and English versions) of the sittings of the Standing Committee on Energy relating to Procedural and Miscellaneous Matters.